

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 250 of 2013

Dated : 10th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. ... Appellant(s)
Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : **Mr. M.G. Ramachandran,**
Ms. Swagatika Sahu
Ms. Anushree Bardhan
Ms. Poorva Saigal

Counsel for the Respondent(s): **Mr. Alok Shankar for TPDDL**
Mr. R.B. Sharma for R.7
Mr. Pradeep Misra,
Mr. Suraj Singh for R-2 to 5

ORDER

At the request of the learned counsel for the parties, post the matter
on **17.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Vs/js